NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-Л	UDICIAL
APPLICATION NUMBER	:	·
PETITION NUMBER		
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
A- a-Sathy nowayare (No. Nermy Bonny)	For Pentither, 29)	Alstona
Paritora V Pariti Mohan	For R-4 2 RT	Ple
eneel Representing for. A.MSRIDHARAN	F. Petitian NO.3.	N2 pro
I. K. Bhaskar Keerthi Krishua hed by Sr. Count MK. Seshadri	For Respondent 2	Bloc

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TCP/25/2016

ORDER

Counsels for both the parties are present. Last and final opportunity is given to the Petitioner for submission of final arguments, failing which the Respondent will make the submissions and matter will be decided on merits. Put up on 06.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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